

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3330

ANSWERED ON:30.11.2010

FUNDS FOR CG

Jagannath Dr. M.;Ju Dev Shri Dilip Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the date on which the approval/sanction was accorded for hosting the Commonwealth Games and the Constitution of the organizing Committee for the said event;
- (b) the details of funds sanctioned and released for the purposes, year-wise;
- (c) the details of funds allocated/ expenditure incurred for conducting opening and closing ceremonies of the Commonwealth Games, 2010 separately;
- (d) whether the expenditure incurred for conducting Commonwealth Games more than its estimation; and
- (e) if so, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) The process for hosting the XIX Commonwealth Games, 2010 was initiated through submission of the Bid Document by the Indian Olympic Association(IOA) to the Commonwealth Games Federation(CGF), in May, 2003. The Games were allotted to Delhi at the General Assembly of the CGF held in Montego Bay, Jamaica in November, 2003.

The Organizing Committee (OC) is a body created by the IOA, under the terms of the Host City Contract, for the Conduct of the CWG, 2010. It was registered as a society under the Societies Registration Act, 1860, on 10.02.2005.

(b) Against the sanctioned funds of Rs.1813.42 crore, the details of the funds released to the Organizing Committee, year-wise, for Conduct of the Commonwealth Games, are as under:

S. No.	Year	Amount released	(In crores)
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1.	2004-05	10.88
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2.	2005-06	33.05
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3.	2006-07	83.58
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4.	2007-08	95.21
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5.	2008-09	167.74
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6.	2009-10	615.00
7.	2010-11	663.96 (As on date)

Total 1669.42

(c) An amount of Rs.300 crore has been approved for the Ceremonies of the Commonwealth Games, 2010 and expenditure details have not yet been compiled by the OC.

(d) A amount of Rs.767 crore was approved by the Government for the Conduct of the Commonwealth Games, 2010 to the Organizing Committee(OC) which was, later on, revised to Rs. 1813.42 crore.

(e) The factors which contributed to increase in the estimates are as under:

- (i) change in the scope of work and cost escalation;
- (ii) inclusion of some new items;
- (iii) increase in the number of days of Queen Baton Relay;
- (iv) increase in the number of volunteers;and
- (v) Addition of insurance cover for athletes, Technical Officials, CGF Games Family, OC Staff and Spectators.